

25th February, 1966, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

- (ii) A statement showing reasons for delay in laying the above notification.

[Placed in Library. See No. LT-6428/66].

- (iii) A copy of Government Resolution No. 9(42)-TEX(C)/64 dated the 2nd June, 1966 on the recommendations made in the Powerloom Enquiry Committee Report. [Placed in Library. See No. LT-6429/66].

**Shri Hari Vishnu Kamath** (Hoshan-gabad): On what item of the agenda are we now? I am not able to follow.

**Mr. Speaker:** We are now on Item 10-A. Perhaps, it is not there in your list.

**श्री मधु लिमये :** इस तरह से नहीं हो सकता है। (Interruptions).

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, (Interruptions).

**Shri Hari Vishnu Kamath:** I want to speak on item No. 7.

**Mr. Speaker:** Yes, he might do that now. But if there is a determined big to see that the proceedings are obstructed, what can I do?

**श्री मधु लिमये :** गलत कार्यवाही नहीं चल सकती है। आप कातून और मर्यादा से वाकिफ हैं और हम भी वाकिफ हैं। (Interruptions).

**अध्यक्ष महोदय :** अगर श्री मधु लिमये का मतलब यह है कि जिस कार्यवाही को वह ठीक समझें, वह चले और जिस कार्यवाही को मैं ठीक समझूं, वह नहीं चलेगी और वह गलत है, तो इस को नहीं माना जा सकता है। (Interruptions).

**श्री मधु लिमये :** अध्यक्ष महोदय, आप फ्रैगला दे चुके हैं। इसको आप कैसे रोक सकते हैं? क्या उत्तर प्रदेश में आदमी नहीं रहते हैं? (Interruptions).

**अध्यक्ष महोदय :** यह सवाल नहीं है। मैंने इन बारे में अपना फ्रैगला दे दिया है।

**श्री मधु लिमये :** अध्यक्ष महोदय,—

**अध्यक्ष महोदय :** श्री मधु लिमये अब बैठ जायें।

**श्री मधु लिमये :** आप मेरा निवेदन सुनिये।

**अध्यक्ष महोदय :** मैं नहीं सुन सकता हूँ। आप मुझे जान बुझ कर आबस्ट्रक्ट न कीजिए।

**श्री मधु लिमये :** आप ने कहा कि आप तय्यों को सुनेंगे और फिर आप निर्णय देंगे, लेकिन अब आप बदल गए हैं। (Interruptions).

**अध्यक्ष महोदय :** यह एक आदत सी हो गई है कि स्पीकर पर चार्ज लगाए जाते हैं। (Interruptions).

**श्री मधु लिमये :** चार्ज क्या लगाया गया है?

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय... (Interruptions).

13.10 hrs.

RE: MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES—contd.

SITUATION IN UTTAR PRADESH—Contd.

**Mr. Speaker:** I enquired from the Member.... (Interruption).

**Shri H. N. Mukerjee:** You could hold it over..... (Interruption).

**Mr. Speaker:** I tried my best. I agreed and said that I would listen to that, but I said simultaneously that I would not listen to others.

फिर दूसरों ने भी जिद् की कि हम भी बोलेंगे तो मेरे लिए और कोई चारा नहीं रहता... व्यवधान मिस्टर बैनर्जी, आप ख्वामख्वाह

[Mr. Speaker]

बावजूद मेरे कहने के बराबर स्कावट डाल रहे हैं। . . . (व्यवधान) . . .

श्री स० मो० बनर्जी : आप मुझे निकाल दीजिए। निकालने से मसला हल नहीं होगा। . . . उत्तर प्रदेश की नींव हिल गई है।

अध्यक्ष महोदय : अब आप बाहर चले जाइए।

श्री बागड़ी : आप इन्सानियत के नाते विचार करें। आप विचार कर के देखो। हम आपकी अवहेलना नहीं करना चाहते। . . . (व्यवधान)

अध्यक्ष महोदय : मिस्टर बैनर्जी, आप बाहर चले जाइए।

श्री स० मो० बनर्जी : बाहर जाने के लिए हम यहां नहीं आये हैं ?

अध्यक्ष महोदय : बनर्जी साहब, मैं कह रहा हूँ कि आप बाहर चले जाइए।

श्री स० मो० बनर्जी : बाहर कहां जाऊँ ? . . . (व्यवधान)

अध्यक्ष महोदय : मैं बनर्जी साहब को नेम करता हूँ और कहता हूँ कि वे इस हाउस की कार्यवाही को मसलहतन रोक रहे हैं और बराबर ऐसा कर रहे हैं।

Shri Satya Narayan Sinha: Sir, I beg to move:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days".

Mr. Speaker: The question is:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days".

Those in favour may please say "Aye".

Some hon. Members: Aye.

Mr. Speaker: Those against may please say "No".

श्री हुकम चन्व कछवाय : प्रस्ताव क्या है ?

अध्यक्ष महोदय : प्रस्ताव यह है कि

"That Shri Banerjee be suspended for ten days".

श्री बागड़ी : \*\*

अध्यक्ष महोदय : यह रेकार्ड में नहीं लिखा जायेगा।

I had called for the "Ayes" and the "Noes". I declare that the "Ayes" have it.

Shri Daji: The "Noes" have it.

Mr. Speaker: Then, let the lobbies be cleared.

Shri Hem Barua (Gauhati): There is high tension in the House. I submit let the House be adjourned for half-an-hour. (Interruptions).

अध्यक्ष महोदय : अगर यह इरादा हो कि काम नहीं चलने देना और यही तरीका रखना है, तो मेरे लिये और कोई चारा नहीं है. . . . (व्यवधान)

Shrimati Renu Chakravarty: As there is high tension in the House I would beg of you to adjourn the House and call the meeting of the leaders of the Opposition. . . . (Interruptions).

Several hon. Members: No, no. . . . (Interruptions).

Shri Hem Barua: I propose that the House be adjourned for half-an-hour.

Mr. Speaker: Mr. Hem Barua, even if I adjourn the House and if the same

attitude continues, I have to face again the same atmosphere.

**Shri Nambiar:** It may change. .... (Interruptions).

**Shri Raghunath Singh (Varanasi):** No adjournment.

**Shri Hem Barua:** You may adjourn the House and call a meeting of the leaders of the Opposition in your chamber.

**Shri Nambiar:** That is a good suggestion.

**Shri Tyagi:** If my friends on the other side also feel that we can carry on the proceedings of the House in an orderly manner, I would suggest that instead of adjourning the House, we might withdraw the motion.

**Several hon. Members:** No, no.

**Shri Nambiar:** That is a very good suggestion.

**Shri Tyagi:** If they want the dignity of the Chair to be maintained and the dignity of the House to be maintained, my appeal is, let us all unite and carry on the proceedings of the House in an orderly way.

**Shri Satya Narayan Sinha:** I don't understand why some Members are anxious to suggest that the House should be adjourned for half-an-hour. Let me be very frank. There is no change in the attitude of my friend, Mr. Banerjee.... (Interruptions).

**Shri S. M. Banerjee:** My name has been mentioned. Kindly hear me. I want a personal clarification.... (Interruptions).

**Shri A. K. Gopalan:** Is there any change in the attitude of the Government? I want to know whether the Government is going to change its attitude. Does the Government want here lathi-charge and firing? Is this the way the Government wants to go on by naming the Members and sending them out and forcing them to go

out? Do they want lathi-charge or firing inside the Parliament.... (Interruptions).

**Mr. Speaker:** Mr. Gopalan has said certain things, that there is no change in the attitude of the Government, whether the Government wants lathi-charge or firing here and all that. I am very much distressed to listen to all that.

**Shri A. K. Gopalan:** We are all distressed. That is why we say it..... (Interruptions).

**Shri Umanath (Pudukkottai):** People are being shot down by this Government... (Interruptions).

**Shri A. K. Gopalan:** Parliament cannot protect the rights of the people outside when the people are being shot at. I don't understand this.

**Mr. Speaker:** If they have made up their mind to proceed in this manner.....

**Shri A. K. Gopalan:** I want the Chair to understand it. In the last 14 years, I have never said a word like that. What is that I have said which distresses you now? I can't understand this.

**Mr. Speaker:** If he had heard me upto the end, probably, he would not have felt agitated. He did not raise any objection or remonstrate with Mr. Banerjee when he has been using such language which ought not to have been used in respect of the Speaker, in respect of the House, in respect of everything.

**Several hon. Members:** Shame!

**Mr. Speaker:** No Member, not one out of the Opposition—I am very constrained to say that—just asked Mr. Banerjee to be moderate in that respect.

**Shri Surendranath Dwivedy:** He is an Independent Member.... (Interruptions).

**Mr. Speaker:** The Opposition is there; they are all determined and I have been getting challenges that they would not allow him to go out. Those challenges are there. They would all unite in that respect. But not one of them even said a word to him.

**Shri Surendranath Dwivedy:** It is not correct that we are all united in this that we will not obey the Chair. This is a very grave charge that you are making. It is very difficult to function in Parliament...if things go on in this manner. But, I must say, we have come here as people's representatives to discharge our duty. The Government is creating difficulties in this country. We must evolve a procedure to discuss these matters. Here, the emotions are being worked up. For certain reasons, the Members want something to be discussed here. You, Sir, in your wisdom has disallowed the adjournment motion. Now the question is whether some forum should be available for the discussion of this very urgent matter. They want that this should be discussed in your chamber. Why not you agree to this proposals? Nobody approves of the disobedience of the Chair to the extent that the House should be held to ransom and that no work should be done. I do not think, because we sit silent here, it should be presumed that we approve of all that is happening. That will be an unfair charge against us.

**Mr. Speaker:** I am glad to hear that.

**Shri U. M. Trivedi:** I have felt it that I have kept quite. My party has already been instructed even in this matter which I did not disclose to you at the cost of some propaganda being carried out.

I am with you, Sir, in this respect. We are not going to tolerate this. The only question that arises in my mind is that if the adjournment motion had been allowed, it would have been welcome. But since you have, in your wisdom, disallowed the adjournment

motion, the decorum of the House has got to be maintained. I have not for once risen in my seat against the orders of the Chair. But at the same time I do feel it that some Members who work themselves up like this must be treated in such a manner that they should not get an opportunity of working themselves up to the detriment of decorum of the House.

**Shri Ranga (Chittoor):** I very much regret for all this excitement and trouble that is caused to you.... (Interruptions).

**श्री रामसेवक यादव :** उनको गोली मारी जाती है, गला पकड़ा जाता है, डंडों से पीटा जाता है और आप डीसेन्सी और डेकारम की बात करते हैं। उत्तर प्रदेश में मुझे घसीटा गया, गोली दी गई, लोग भूखों मर रहे हैं, गोलियां चल रही हैं और डीसेन्सी और डेकारम की बात करते हैं, मुझे तज्जुब है।

**श्री बागड़ी:** बस्तर वाले मामले में कहाँ गये थे रंगा साहब।

**Shri Ranga:** I am sorry you felt it necessary to bring us all into this.. (Interruptions)

**Mr. Speaker:** I did not.

**Shri Ranga:** You were so much worried and troubled that you did it. I did not wish to come into this at all because so far as Mr. Banerjee is concerned, he does not seem to belong to any political party. Then in regard to the other members, each party has got to be held responsible for the behaviour (Interruptions) only of its members. You have not chosen till now to change the earlier decision given by your predecessor with the result that there is no recognised party in opposition to lead the opposition.

Thirdly (Interruptions) here is a Government.. (Interruptions)

Each party functions for itself.... (Interruptions)

I do not wish to say anything more. I would only say that we dissociate ourselves from all the unseemly things that have happened here. (*Interruption*).

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। . . . (व्यवधान)

**Shri H. N. Mukerjee:** We have tried to proceed in a most seemingly possible way. What has worried me, however, is—and I have tried to convey to you in spite of the pandemonium—that this matter has affected the emotions of the people, particularly the members of Uttar Pradesh and more particularly those members who have recently seen the inside of the Congress jail in Uttar Pradesh and who have shared the agony of the people of Uttar Pradesh and all that kind of thing. That being there, emotions have been aroused. I have been trying all the time to say that this matter ought to have been anticipated by the House and dealt with in such a manner that we could proceed with the whole position harmoniously. We have not succeeded in doing so and that is why even at this late point of time what I suggest is that, allowing for certain defaults which have taken place on account of certain emotional exuberance on the part of certain members which is understandable in such situations. (*Interruptions*)

After all, we are all members and we have the same right as anybody else.

People who are aggrieved come into the picture and then they present a statement of facts which the Government chooses to contradict. Then the position arises in the minds of all honest members that this matter has got to be thrashed out somewhere or the other. That is why I thought that there could perhaps be a kind of informal discussion, where Government also would be represented, in your presence and where certain other facts could also be brought into the picture and then the whole matter could

be brought up again before the House, but that has gone by the board. The result has been that all kinds of incidents have taken place. We want to recover the situation. We do not want to see a bad situation growing to worse. Government ought to know very well that not only in Uttar Pradesh but in so many other States things are happening which should not take place. We ought to exercise our intelligence and wisdom, if we have any, to postpone this downward drift. In order to do that, what is necessary is an imaginative approach which Government completely lacks and that is why from outside provocations take place. When you—perhaps you think better of it now—thought that all of us were agreeing with a certain reflection upon you, that was quite unwarranted. We never made a reflection upon you. All our anger is concentrated on the government and that is why all these incidents take place.

**Mr. Speaker:** When I announced the decision, there were shouts of "Shame, Shame". (*Interruptions*)

Mr. Mukerjee should be allowed to finish. He was on his legs. I only reminded him that as soon as I announced my decision, there were shouts of "Shame, Shame". Nowhere was the Government in the picture. (*Interruptions*) Nowhere was the Government in the picture at that time.

Mr. Mukerjee what does he propose now?

**Shri H. N. Mukerjee:** I want that you, in your wisdom, evolve a method by which this kind of thing can be avoided. If you think that it can be done at the heat of the moment when certain things have taken place, then, of course, I am very sorry about it. I would like that you adorn the House for a while, for an hour or so. (*Interruptions*)

श्री रामेश्वरानन्द : अध्यक्ष महोदय, मेरा व्यवस्था का सवाल है।

**Shri Satya Narayan Sinha:** Let us understand what is the purpose of adjournment. (*Interruptions*) Please allow me to say a few words.

Mr. Mukerjee has said that all his anger is directed against this Government. In this particular case what has happened? I hope the hon. members, the Opposition also, would calmly consider over it. The adjournment notice was there. You allowed discussion on it. My friend, Mr. Mukerjee, suggested that no decision should be taken today and you should not give your ruling today. Immediately I agreed, but the other friends did not agree. Therefore, the whole thing went on for one hour. (*Interruptions*) After that, you have given your decision. After your decision was announced, we have nothing to do. If you had decided against us, we would have welcomed it, we would have agreed to it. (*Interruptions*)

Let me correct myself. We would have obeyed your ruling and, therefore, we would have no grievance. In this heat, one certainly does not know what one talks. (*Interruptions*)

You gave the ruling. The ruling was there. They shouted "Shame, Shame". After that, they did not allow the proceedings to go on. You asked them to go out for the day. They did not obey. Then you named. According to the procedure, all these things have happened. Then I suggested that he should be expelled for ten days. That thing is before the House. What is the use of adjourning? (*Interruptions*)

**डा० राम मनोहर लोहिया :** अध्यक्ष महोदय, यह केवल बैनर्जी साहब के जाने या न जाने का मामला नहीं है। कोई एक तफसील की बात को यह सदन न पकड़े। बुनियादी बात जो कि उत्तर प्रदेश के मामले में...

**श्री रघुनाथ सिंह :** यह सारा उपदेश हमी लोग सुनने के वास्ते हैं। सारा उपदेश हम लोगों के वास्ते ही है ?

There is a motion before the House. We should take the vote of the House.

**अध्यक्ष महोदय :** डा० लोहिया साहब, मैं आपसे कहता हूँ, आप बैठ जाइए।

**श्री रघुनाथ सिंह :** पर उपदेश कुशल बहुतेरे।

**अध्यक्ष महोदय :** जो रिजोल्यूशन सामने है ज़ान्ते के तौर पर उसे मुझे पेश करना है।

**श्री रामेश्वरानन्द :** मैं एक व्यवस्था का प्रश्न उठाना चाहता हूँ।

**डा० राम मनोहर लोहिया :** आप ने मुझे बोलने ही नहीं दिया और इस झुंड के चिल्लाने से मैं बैठ जाऊँ.....

**अध्यक्ष महोदय :** आप मेरी बात सुन लीजिए। बाद में मैं आप को इजाजत दे दूँगा। यह हाउस इन पिछले 18 सालों में पहली दफा एक हिस्ट्री क्रियेट कर रहा है, जो पहले कभी नहीं हुआ..... (*ध्वजघान*)

If even I am not allowed to have a say, I will have to put it to the vote.

**डा० राम मनोहर लोहिया :** अध्यक्ष महोदय, आपने मुझ से कहा था कि आप मुझे बोलने देंगे।

**अध्यक्ष महोदय :** आप मुझे ही नहीं बोलने देते।

**डा० राम मनोहर लोहिया :** अगर दूसरे आपको नहीं बोलने देते, तो मैं क्या करूँ। मैंने कभी एक सेकण्ड के लिये आपको नहीं रोका है, इसलिये आप मुझे क्यों रोक रहे हैं। ... (*ध्वजघान*) किन मैं इनके कहने से रजिज नहीं बैठूँगा।

**अध्यक्ष महोदय :** लोहिया साहब, आप क्या कहना चाहते हैं ?

**डा० राम मनोहर लोहिया :** मैं आप से यह कहना चाहता हूँ कि इस समय पूर देश में

और खास तौर से उत्तर प्रदेश में कानून और राज्य नहीं रह गया है ।

**अध्यक्ष महोदय :** इस में जाने की जरूरत नहीं है ।

**डा० राम मनोहर लोहिया :** आप इस में भी कानून का इस्तेमाल करना चाहते हैं । (व्यवधान) एक बात की तरफ ध्यान दीजिये, अध्यक्ष महोदय, जो लोग गोली चलाते हैं, अगर उनको चिल्लाने का मौका भी दे देंगे, तो इसके खतरनाक नतीजे हुआ करेंगे । वह लोग चिल्लाते हैं जो मारे जाते हैं, इधर वाले लोग पीटे जाते हैं लाशियों से, बन्दूक की गोलियों से, ऐसी स्थिति में हमारा चिल्लाना स्वाभाविक है, लेकिन वे तो गोलियां भी चलाते हैं और साथ साथ चिल्लाना भी चाहते हैं, ये नये तरीके के जानवर पैदा हुए हैं, जो चिल्लाते भी हैं ।

**अध्यक्ष महोदय :** अब आप बैठ जाइये ।

**Shri S. N. Chaturvedi (Firozabad);**  
How can he speak on the adjournment motion?

**डा० राम मनोहर लोहिया :** मैं आपसे अर्ज कर्हंगा कि इस कार्यवाही को आगे मत बढ़ाइये । आप प्रस्ताव को पास कराते हैं या

फैल कराते हैं, लेकिन अच्छी तरह से समझ कर रखिये कि मुझ जैसे लोगों को इस तरह से किसी पर बल प्रयोग देखना कभी भी नहीं मुहायेगा, यह मैं निश्चित आपसे कहे देता हूँ ।

**अध्यक्ष महोदय :** यह तो पहले भी मुझे चलेन्ज मिला है । अब आप बैठ जाइये । (व्यवधान) अगर हमारे बैनर्जी साहब रिप्रेट एक्सप्रेस कर दें हाउस में . . . . . (व्यवधान)

**श्री स० मो० बनर्जी :** किस चीज का रिप्रेट चाहते हैं, मैंने कौन से शब्द कहे हैं ?

**अध्यक्ष महोदय :** मैंने कई दफा कहा है, इस में चेलेंज करना था और अब फिर दोबारा कर्हंगा तो 25 मिनट लगेंगे ;  
Every hon. Member to be in his own seat. The question is:

**Shri M. N. Swamy (Ongole):** We do not participate in it.

**Mr. Speaker:** Now, the question is:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the Service of the House for ten days."

*Lok Sabha divided*

**Division No. 1]**

**[13 45 hrs**

### AYES

Abdul Rashid, Bakshi  
Achal Singh, Shri  
Achuhan, Shri  
Akkamma Devi, Shrimati  
Alagesan, Shri  
Ankineedu, Shri  
Azad, Shri Bhagwat Jha  
Baounath Singh, Shri  
Bakliwal, Shri  
Bal Krishna Singh, Shri  
Banerjee, Dr. R.  
Barkataki, Shrimati Renuka  
Barman, Shri P. C.  
Basappa, Shri  
Baswant, Shri  
Bhagat, Shri B. R.  
Bhagvati, Shri

Bhakt Darshan, Shri  
Bhatkar, Shri  
Bhattacharyya, Shri C. K.  
Bist, Shri J. B. S.  
Borooah, Shri P. C.  
Brajeshwar Prasad, Shri  
Brij Basi Lal, Shri  
Brij Raj Singh-Kotah, Shri  
Chakraverti, Shri P. R.  
Chanda, Shrimati Jyotsna  
Chandriki, Shri  
Chaturvedi, Shri S. N.  
Chaudhry, Shri Chandramani Lal  
Chaudhuri, Shri D. S.  
Chaudhuri, Shrimati Kamala  
Chaudhuri, Shri Sachindra  
Chavan, Shri D. R.  
Chavan, Shri Y. B.

Chavda, Shrimati Jobraben  
Dafle, Shri  
Daljit Singh, Shri  
Das, Shri B. K.  
Dass, Shri C.  
Deo, Shri P. K.  
Desai, Shri Morarji  
Deshmukh, Shri B. D.  
Deshmukh, Shrimati Vimala  
Dey, Shri S. K.  
Dhuleshwar Meena, Shri  
Dighe, Shri  
Dinesh Singh, Shri  
Dixit, Shri G. N.  
Dorai, Shri Kasinatha  
Dubey, Shri R. G.

- Dwivedi, Shri M. I.  
 Girodia, Shri  
 Gahmari, Shri  
 Gajraj Singh Rao, Shri  
 Ganapati Ram, Shri  
 Gandhi, Shri V. B.  
 Ghosh, Shri Atulya  
 Ghosh, Shri N. R.  
 Goni, Shri Abdul Ghani  
 Gowdh, Shri Veeranna  
 Guha, Shri A. C.  
 Gupta, Shri Shiv Charan  
 Hajarnavis, Shri  
 Haq, Shri M. M.  
 Hazarika, Shri J. N.  
 Heda, Shri  
 Hem Raj Shri  
 Himmatsinhji, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri M. L.  
 Jadhav, Shri Tulshidas  
 Jamunadevi, Shrimati  
 Jedhe, Shri  
 Jha, Shri Yogendra  
 Joshi, Shri A. C.  
 Joshi, Shrimati Subhadra  
 Jyotishi, Shri J. P.  
 Kabir, Shri Humayun  
 Keishing, Shri Rishang  
 Khadilkar, Shri  
 Khan, Dr. P. N.  
 Khanna, Shri Mehr Chand  
 Kindar Lal, Shri  
 Kisan Veer, Shri  
 Kotoki, Shri Liladhar  
 Koujalgi, Shri H. V.  
 Kripa Shankar, Shri  
 Kureel, Shri B. N.  
 Lahtan Chaudhry, Shri  
 Lakshmikanthamma, Shrimati  
 Laskar, Shri N. R.  
 Laxmi Bai, Shrimati  
 Lonikar, Shri  
 Mahadeva Prasad, Dr.  
 Maimoona Sultan, Shrimati  
 Majithia, Shri  
 Malaviya, Shri K. D.  
 Mallick, Shri Rama Chandra  
 Manaen, Shri  
 Mandal, Shri J.  
 Maniyangadan, Shri  
 Mantri, Shri D.D.  
 Marandi, Shri  
 Masani, Shri N. R.  
 Masuriya Din, Shri  
 Mathur, Shri Harish Chandra  
 Mathur, Shri Shiv Charan  
 Mehrotra, Shri Braj Bihari  
 Mehta, Shri Jashvant  
 Mengi, Shri Gopal Datt
- Menon, Shri Govinda  
 Minimata, Shrimati  
 Mirza, Shri Bakar Ali  
 Mishra, Shri Bibhuti  
 Mishra, Shri M. P.  
 Misra, Shri Bibudhendra  
 Misra, Shri Mahesh Dutta  
 Misra, Shri Shyam Dhar  
 Mohammad Yusuf, Shri  
 Mohanty, Shri Gokulananda  
 Mohsin, Shri  
 Morarka, Shri  
 More, Shri K. L.  
 Mukerjee, Shrimati Sharda  
 Murti, Shri M. S.  
 Muthiah, Shri  
 Naidu, Shri V. G.  
 Naik, Shri D. J.  
 Naskar, Shri P. S.  
 Nayak, Shri Mohan  
 Niranjana Lal, Shri  
 Oza, Shri  
 Paliwal, Shri  
 Pande, Shri K. N.  
 Pandey, Shri R. S.  
 Pandey, Shri Vishwa Nath  
 Panna Lal, Shri  
 Pant, Shri K. C.  
 Paramasivan, Shri  
 Parashar, Shri  
 Patel, Shri Chhotubhai  
 Patel, Shri N. N.  
 Patel, Shri P. R.  
 Patel, Shri Rajashwar  
 Patil, Shri D. S.  
 Patil, Shri J. S.  
 Patil, Shri M. B.  
 Patil, Shri S. K.  
 Patil, Shri T. A.  
 Patnaik, Shri B. C.  
 Patabhi Raman, Shri C. R.  
 Prabhakar, Shri Naval  
 Pratap Singh, Shri  
 Raghunath Singh, Shri  
 Rai, Shrimati Sahodra Bai  
 Raj Bahadur, Shri  
 Raja, Shri C. R.  
 Rajdeo Singh, Shri  
 Ram, Shri T.  
 Rani Sewak, Shri  
 Ram Swarup, Shri  
 Ramakrishna, Shri P. R.  
 Ramanathan Chettiar, Shri R.  
 Ramaswamy, Shri V. K.  
 Ramdhani Das, Shri  
 Ramchekhar Prasad Singh, Shri  
 Rananjai Singh, Shri  
 Rane, Shri  
 Ranjit Singh, Shri
- Rao, Shri Jaganatha  
 Rao, Dr. K. L.  
 Rao, Shri Muthyal  
 Rao, Shri Ramapathi  
 Rao, Shri Rameshwar  
 Rao, Shri Thirumala  
 Rattan Lal, Shri  
 Raut, Shri Bhola  
 Rawandale, Shri  
 Ray, Shrimati Renuka  
 Reddi, Dr. B. Gopala  
 Reddiar, Shri  
 Reddy, Shri Linga  
 Reddy, Shri Ramakrishna  
 Reddy, Shri S. render  
 Reddy, Shrimati Yashoda  
 Roy, Shri Bishwanath  
 Saha, Dr. S. K.  
 Sahu, Shri Rameshwar  
 Saigal, Shri A. S.  
 Samanta, Shri S. C.  
 Samnani, Shri  
 Sarji Rorji, Shri  
 Saraf, Shri Sham Lal  
 Satyabhama Devi, Shrimati  
 Scindia, Shrimati Vijaya Rajee  
 Sen, Shri P. G.  
 Shah, Shri Manabendra  
 Shah, Shri Manubhai  
 Shah, Shrimati Jayaben  
 Shakuntala Devi, Shrimati  
 Sham Nath, Shri  
 Shankaraiya, Shri  
 Sharma, Shri A. P.  
 Sharma, Shri D. C.  
 Shastri, Shri Ramanand  
 Sheo Narain, Shri  
 Shinde, Shri  
 Shree Narayan Das, Shri  
 Shukla, Shri Vidya Charan  
 Shyam Kumari Devi, Shrimati  
 Siddiah, Shri  
 Sidheshwar Prasad, Shri  
 Singh, Shri D. N. }  
 Singh, Shri K. K. }  
 Singha, Shri G. K.  
 Sinha, Shri Satya Narayan  
 Sinhasan Singh, Shri  
 Snatak, Shri Nardeo  
 Subbaraman, Shri }  
 Subramaniam, Shri C.  
 Subramanyam, Shri T.  
 Sumat Prasad, Shri  
 Sunder Lal, Shri  
 Swamy, Shri M. P.  
 Swaran Singh, Shri  
 Tan Singh, Shri  
 Tantia, Shri Rameshwar  
 Thengal, Shri Nallakoya



Thomas, Shri A. M.  
 Tiwary, Shri D. N.  
 Tiwary, Shri K. N.  
 Tiwary, Shri R. S.  
 Tripathi, Shri Krishna Deo  
 Tula Ram, Shri  
 Tyagi, Shri

Uikey, Shri  
 Upadhyaya, Shri Shiva Dutt  
 Valvi, Shri  
 Varma, Shri Ravindra  
 Veerabasappa, Shri  
 Veerappa, Shri  
 Verma, Shri Balgovind

Verma, Shri K. K.  
 Vidyalkar, Shri A. N.  
 Virbhadra Singh, Shri  
 Wadiwa, Shri  
 Wasnik, Shri Balkrishna  
 Yadab, Shri N. P.  
 Yadav, Shri Ram Harkh  
 Yadava, Shri B. P.

## NOES

Jajivan Ram, Shri  
 Lakhan Das, Shri

Ram Singh, Shri

Soy, Shri H. C.

**Shrimati Renu Chakravartty:** The leaders of the various groups have not stood up for one of our colleagues being removed. How could he possibly be removed?

**Mr. Speaker:** Now I am taking the vote.

**Shrimati Renu Chakravartty:** I do not want that any of our colleagues should be removed.

**Mr. Speaker:** The result of the division is: \*Ayes—251; Noes—4. The motion is carried.

*The motion was adopted.*

श्री बागड़ी : आपने न लाबी क्लियर करने को कहा, न अपनी जगह पर जाने को कहा, और बटन दबवा दिये ।

**Some hon. Members:** Shame, shame.

**Mr. Speaker:** I am now asking Shri Banerjee to go out.

**Shri Mohammad Elias (Howrah):** We will not allow him to be removed. (*Interruption*). We will not allow you to spoil the Chair of the Speaker.

**Mr. Speaker:** Shri Elias has said that he would not allow . . . (*Interruption*).

**Shrimati Renu Chakravartty:** Do not again try to push out somebody else . . . (*Interruption*).

**Mr. Speaker:** What remedy have I got if I am charged that I am not fit for this Chair . . . (*Interruption*)?

**Shri H. N. Mukerjee:** Whatever the provocation be, if this continues, it will make matters worse. If you do not bring a human approach to bear upon this problem and a real understanding of human approach, then everyone of us should say good-bye to public life and get out of it. Are you or are you not aware of how Parliament functions? You have seen the provocations; you have seen incidents taking place automatically, spontaneously and all the rest of it. You see the kind of indignation which has arisen in the minds of so many of the Members. However we try to control ourselves and act according to the best canons of parliamentary propriety, there are certain human limits. The Government says, "Do not adjourn the House; that would be an admission of defeat". Defeat or victory, let us have a human conduct of Parliament. That is what we want . . . (*Interruption*).

**Shri Satya Narayan Sinha:** May I make a submission to you that the House be adjourned for an hour?

**Mr. Speaker:** The House stands adjourned to meet again at 3 o'clock.

13.50 hrs.

*The Lok Sabha then adjourned till Fifteen Hours of the Clock.*

\*Dr. L. M. Singhvi also wanted to vote for "Ayes"—vide his letter dated 25-7-66.